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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/197/2016
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	Indhumathy.p	Counsel for Respondents 3-6	
2.	P.B.I Vishnu Sandeep Kumar.	Counsel for R2.	
3.	S. ARAVINDAN	Counsel for Petitioner for Fox Mankur Associates	
4.	K. Ramasamy	Counsel for R. 8 & 9	

ORDER

Counsel for petitioner present. Counsels for R2, R3 to R6 and R1, R8 & R9 are present. Counsel for R7 called but absent. No representation. Counsel for petitioner seeks time for filing counter in the application filed by R8 & R9. Time extended at request. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)